

(viii) Grant amount of BPL connection has been enhanced to Rs.2200/- from Rs.1500/- .

(ix) To take care of the cost escalation, cost norms for village electrification have been revised upward.

#### **Lower Subansiri Hydro Project**

2534.SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of POWER be pleased to state:

(a) whether any proposal has been received to stop the work of ongoing project at Lower Subansiri Hydro Project, unless the latest Environmental Impact Assessment (EIA) is cleared;

(b) if so, the details thereof; and

(c) the steps taken to protect the population and cultivable land downstream from floods, which occur on sudden release of water from these hydro projects in Arunachal Pradesh and Assam?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) The Environment Impact Assessment (EIA) for Subansiri Lower HE Project has already been completed in accordance with the then guidelines of Ministry of Environment and Forests (MoEF) and environmental clearance was accorded by MoEF on 16.07.2003.

(c) As a special case, a study on "Downstream Impact of Subansiri Lower HE Project" has been awarded to Guwahati University by NHPC Ltd. and the study is under progress. The study is being undertaken by the University of Guwahati in association with the experts of Dibrugarh University & IIT, Guwahati and the study report is to be submitted by University of Guwahati by September, 2009.

#### **Setting up of new energy efficiency company**

2535.SHRI DHARAM PAL SABHARWAL: Will the Minister of POWER be pleased to state:

(a) whether Government is considering to form a new energy efficiency company, to be named as Energy Efficiency Services Ltd. (EESL);

(b) if so, the details in this regard;

(c) what would be the equity participation/share-holding pattern of the new entity; and

(d) what would be the business plans of this company?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Yes, Sir.

(b) to (d) Energy Efficiency Services Ltd. (EESL) will be a joint venture company with equity participation of 25% each from its promoters viz., the National Thermal Power Corporation (NTPC), Power Grid Corporation of India Ltd. (PGCIL), Rural Electrification Corporation Ltd. (REC) and Power Finance Corporation (PFC). It will provide implementation leadership in the area of Energy efficiency and undertake implementation of energy efficiency schemes.

It will, therefore, act as an Energy Service company for certain schemes, as a Consultancy Organization for CDM projects for demand side management and in the industrial sector and as a resource centre for training and capacity building of "utilities and other stakeholders. A consolidated business plan has been prepared taking into account the above role of EESL which indicates the economic viability of the company based on aforementioned schemes and with a projected Internal Rate of Return (IRR) of 22%.

#### **Projects under RGGVY in Kerala**

2536.SHRI A. VIJAYARAGHAVAN: Will the Minister of POWER be pleased to state:

(a) whether the Rural Electrification Corporation Ltd. had sanctioned/in principle approved, project proposals for electrification of rural areas in various districts of Kerala under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) if so, the details, including the present status, of the above proposals;

(c) whether any of these proposals have been shifted to 2nd phase of Eleventh Five Year Plan;

(d) if so, the reasons therefor;

(e) the details of the positive steps to be taken to issue sanction for implementation of the scheme during 2009-10; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (f) The status of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) projects sanctioned under 10th Plan and identified under Phase-II of 11th Plan of Kerala is given in the Statement (See below). As on 01-07-2009 for 1 DPR for 1 district covering 23799 rural households including 17834 BPL households has been sanctioned at an estimated cost of Rs. 19.75 crores for the State of Kerala during X Plan. The contract has been awarded at an awarded cost of Rs.19.95 crores. 13 Projects of Kerala are kept in Phase-II of the 11th Plan as they will high cost compared to benchmark cost under RGGVY. An amount of Rs.26.36 crores has been released to the State. So far 11,625 BPL household connections have been released in the State of Kerala under RGGVY.